

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 1165
TO BE ANSWERED ON 14.12.2022

Land acquired for Coal Mining

1165. SHRI PARBATBHAI SAVABHAI PATEL :
SHRI NARANBHAI KACHHADIYA :

Will the Minister of COAL be pleased to state:

- (a) the State-wise details of the number of farmers from whom land has been acquired for coal mining so far in the country along with the total area of land acquired;
- (b) the details of the types of compensation for the land acquired under the mining projects by the Central Government; and
- (c) the project-wise details of the number of farmers deprived of compensation so far in the country?

A N S W E R

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): The State-wise details of Coal India Limited subsidiaries and SCCL of the number of farmers from whom land has been acquired for coal mining are as under:-

S.No.	Name of the Company	State	Land acquired (in Ha)	Number of Farmers/ Land owners
1.	BCCL	Jharkhand	3178.247	4793
		West Bengal	250.74	
2.	NCL	Madhya Pradesh	592.69	2024
3.	MCL	Odisha	15127	17214
4.	ECL	Jharkhand	7104.375	1155
		West Bengal	19466.381	
5.	WCL	Maharashtra	11803.565	7935
		Madhya Pradesh	342.534	353
6.	CCL	Jharkhand	70000	12066*
7.	SECL	Chhattisgarh	34256.586	36719
		Madhya Pradesh	15765.803	13102
8.	SCCL	Telangana	16966.96	33317

*Provisional

(b): The details of the types of compensation for land acquired for the mining projects are Land Compensation, House Compensation, Tree compensation, Employment against land or one time lumpsum payment or avail annuity benefit in lieu of employment.

(c): CIL and SCCL have informed that there are no reports of farmers deprived of compensation.
